

(a) whether the Airports Authority of India has taken necessary steps for expansion and strengthening the runway of Ahmedabad Airport;

(b) if so, the progress made in that regard so far; and

(c) the date by which the work is likely to be completed?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) Yes, Sir.

(b) and (c) Work on extension of runway and expansion of apron has commenced recently and is likely to be completed by December, 2000.

*[Translation]*

**Survey for Bari Sadri-Neemuch Railway Line**

1302. SHRI SHANTI LAL CHAPLOT: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any request for survey of rail line between Bari Sadri (Rajasthan) and Neemuch (Madhya Pradesh);

(b) if so, the details thereof; and

(c) the time by which the decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir.

(b) and (c) Do not arise.

*[English]*

**New Collision Avoidance System in Aircraft**

1303. SHRI JAYARAMA I.M. SHETTY:  
SHRI U.V. KRISHNAMRAJU:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Airports Authority of India propose to introduce new collision avoidance system in aircraft;

(b) if so, the salient features of the proposed system;

(c) the country from which the Airports Authority of India have procured the system and the terms and conditions settled; and

(d) the extent to which it is likely to be useful for avoiding any accidents?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) and (b) Directorate General of Civil Aviation have issued instructions making it mandatory, w.e.f. 1st January, 1999, to instal Airborne Collision Avoidance System (ACAS)-II in all aircraft, operating to/from/through Indian airspace, having certified seating capacity of more than 30 passengers or pay-load capacity of more than 3 tonnes. The aeroplanes having certified seating capacity of 10 to 30 passengers or pay-load capacity of 1 to 3 tonnes have been required to instal ACAS-I on or before 31st December, 2003.

(c) The system is to be installed in the aircraft by the operators. They are free to procure it from any source provided it meets the airworthiness standards laid down by Directorate General of Civil Aviation.

(d) ACAS system helps in preventing mid-air collisions by alerting the pilots as soon as two aircraft come dangerously close to each other. The system gives visual and audio warnings, and also advises the crew on the corrective action required to be taken for preventing a mid-air collision.

**Development of Infrastructure Facilities  
in Tourist Places**

1304. SHRI K.P. MUNUSAMY: Will the Minister of TOURISM be pleased to state:

(a) whether the Government have taken any decision for development of infrastructure facilities in some selected Tourist/Religious places in the country, particularly in Tamil Nadu;

(b) if so, the details thereof; and

(c) the financial assistance sanctioned for each of the above places?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) to (c) Yes, Sir.

Ministry of Tourism has been emphasising on integrated development of tourist centres and places of pilgrimage by providing the requisite infrastructural facilities in the country. In the case of Tamil Nadu, the following centres have been selected:

Tourist Centres	Pilgrim Centres
Kanya Kumari	Madurai
Madurai	Nagapatnam
Mamallapuram	Nagaur
Ooty	Palani
Rameswaram	Velan Kanni
Tanjore	Rameswaram
Tiruchirapally	Tanjore
Tranquebar	Tiruchirapally
	Tiruvannamalai

For these centres, an amount of Rs. 273.38 lakhs have been sanctioned to the State Government from Seventh Plan to 1997-98. During the current financial year, State Government of Tamil Nadu have selected the following tourist/pilgrimage centres for Central financial assistance amounting to Rs. 78.50 lakhs:—

1. Improvement of Walkway and beach near Gandhi Mandapam, Kanyakumari.
2. Construction of infrastructural facilities in National Pilgrim Centre Rameshwaram.

[Translation]

**Death of Employees in Khamaria  
Ordnance Factory, M.P.**

1305. SHRI DADA BABURAO PARANJPE: Will the Minister of DEFENCE be pleased to state:

(a) whether 31 employees of the ordnance factory, Khamaria in Madhya Pradesh were killed while on duty in the recent past;

(b) whether any special recognition and financial assistance was given to these victims;

(c) if so, the details thereof and if not, the reason for negligence towards these employees who work continuously under hazardous conditions with patriotic fervour; and

(d) the steps being taken by the Government to treat them as the martyr like army jawans?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) No, Sir. However, an accident took place in Ordnance Factory, Khamaria on 27.11.1996 in which one employee died after the accident.

(b) and (c) A Statement is attached.

(d) The names of such deceased employees are engraved on SHAHEED SMARAK STAMBHA constructed to highlight their sacrifices.

**Statement**

The family of the deceased employee has been given the following financial assistance:

- (i) Ex-gratia payment of Rs. 5,000/-.
- (ii) Rs. 4,135/- from Death Relief Fund.
- (iii) Expenditure on specialised treatment Rs. 8,583/-.
- (iv) Terminal benefits of Rs. 1,16,335/-.

2. Apart from above, Ordnance Factory, Khamaria has initiated action to grant the following payments/assistance to the family of the deceased:

- |  |                      |
|--|----------------------|
| (i) Compensation under Workmen's Compensation Act                                    | Rs. 1,78,490/-       |
| (ii) Death gratuity  | Rs. 51,240/-         |
| (iii) Family Pension   | Rs. 1,715/- + Relief |
| (iv) Employment assistance to one of the members of family of the deceased employee. |                      |

[English]

**Resource Crunch**

1306. SHRI NADENDLA BHASKARA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways are facing severe resource crunch;

(b) if so, the reasons therefor; and